
M.Balakrishnan Vs State

Criminal Original Petition No. No.10295 Of 2024

Court: Madras High Court

Date of Decision: April 29, 2024

Acts Referred:

Indian Penal Code, 1860 " Section 406, 420

Hon'ble Judges: Dr. G.Jayachandran, J

Bench: Single Bench

Advocate: G.Mageshkumar, S.Udaya Kumar

Final Decision: Disposed Of

Judgement